GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO. 4360 TO BE ANSWERED ON 28th MARCH, 2017

SUGARCANE ARREARS

4360. SHRI TARIQ ANWAR: SHRI PONGULETI SRINIVASA REDDY: SHRI C.S. PUTTA RAJU: SHRIMATI K. MARAGATHAM:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a) the amount of debt/dues sugar mills owe to farmers as of 1st January, 2017 and the measures being taken by the Government to pay this due amount;

(b) whether the sugarcane farmers in some States are yet to get arrears from sugar mills, if so, the details thereof, State-wise since the last three years;

(c) whether private and corporate owned mills top the list which are yet to pay the farmers the full price, if so, the details thereof and the reasons therefor;

(d) whether sugar mills have paid Rs. 48,674 crore to sugarcane farmers and owe about Rs. 4225 crore for the marketing year ending September, 2016, if so, the details thereof; and

(e) whether the cane price payable and arrears have been calculated on the basis of fair and remunerative price which is minimum price fixed by the Centre to be paid to farmers and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY)

(a) & (b): As on 01.01.2017, an amount of Rs. 11,283.42 crores of dues to sugarcane farmers was outstanding against the sugar mills. The Sugarcane (Control) Order, 1966 stipulates payment of cane price within 14 days of supply, failing which interest at the rate of 15% per annum on amount due for the delayed period beyond 14 days is payable. The powers for enforcing this provision are delegated and vested with the State Governments/UT Administrations who have necessary field formations for implementation of the said provision. The Central Government advices the State Governments from time to time to ensure timely payment to the cane growers and to take strict action against the defaulting sugar mills for nonpayment of cane price dues. Statement showing State-wise cane price dues of sugar mills for current year 2016-17 and last three sugar seasons as on 01.01.2017 is at Annexure-I.

(c): Yes Madam, as on 01.01.2017, cane price dues of sugar season 2016-17 of private and corporate owned sugar mills is highest as compared to Cooperative and Public Sector owned sugar mills. The details of outstanding cane price dues of private, cooperative and public owned sugar mills are Rs. 6107.33 crores, 2407.36 crores and 162.29 crores respectively. Current sugar season 2016-17 is still going on and payment of sugarcane dues to farmers is an ongoing process. The dues position of farmers changes continuously on account of fresh supplies received and payment made for previous supplies.

(d): No Madam, as on 30.09.2016, sugar mills have paid Rs.56,992.92 crores to sugarcane farmers and owe about Rs.3,289.45 crores for the sugar season 2015-16. However, as on 01.01.2017, sugarcane dues of farmers for 2015-16 have come down to Rs. 1489.47 crores.

(e): Statement showing State-wise cane price payable and arrears calculated on the basis of Fair and Remunerative Price (FRP) for the current sugar season 2016-17 as on 01.01.2017 is at Annexure-II.

ANNEXURE REFERRED TO IN REPLY TO PARTS (A)& (B) OF THE UNSTARRED QUESTION NO. 4360 DUE FOR ANSWER ON 28.03.2017 IN LOK SABHA.

STATEMENT SHOWING CANE PRICE ARREARS FOR 2016-17,2015-16,2014-15 & EARLIER SUGAR SEASONS (position as on 01.01.2017)

		_		(Rs. i	n crores)
SL.	STATE	CANE PRICE	CANE PRICE	CANE	TOTAL
NO.		ARREARS	ARREARS	PRICE	CANE
		2016-17	2015-16	ARREARS	PRICE
				FOR 2014-15	ARREARS
				& EARLIER	
1	PUNJAB	256.62	0.00	0.00	256.62
2	HARYANA	243.92	0.00	0.00	243.92
	UTTAR				
3	PRADESH	4237.38	599.96	153.61	4990.95
4	UTTARAKHAND	227.22	47.43	24.92	299.57
	MADHYA				
5	PRADESH	171.84	4.04	13.39	189.27
6	CHHATISGARH	24.14	1.01	0.00	25.15
7	GUJARAT	349.17	15.09	13.46	377.72
8	MAHARASHTRA	829.65	70.82	208.99	1109.46
9	BIHAR	191.58	1.97	41.90	235.45
	ANDHRA				
10	PRADESH	194.12	33.43	15.48	243.03
11	KARNATAKA	1410.40	27.62	86.07	1524.09
12	TAMIL NADU	427.72	677.22	550.30	1655.24
13	KERALA	0.00	0.00	0.00	0.00
14	ODISHA	13.31	0.00	2.94	16.25
15	WEST BENGAL	0.00	0.00	1.45	1.45
16	PUDUCHERRY	0.00	8.43	4.47	12.90
17	TELANGANA	99.90	2.45	0.00	102.35
	TOTAL	8676.97	1489.47	1116.98	11283.42

Note:- Cane Price Arrears on State Advised Price (SAP) pertaining to 5 State viz., U.P, Uttarakhand, Punjab, Haryana, Tamil Nadu rest are on Fair Remunerative Price (FRP) basis.

ANNEXURE REFERRED TO IN REPLY TO PARTS (E) OF THE UNSTARRED QUESTION NO. 4360 DUE FOR ANSWER ON 28.03.2017 IN LOK SABHA.

STATEMENT SHOWING STATE-WISE CANE PRICE PAYABLE AND ARREARS CALCULATED ON THE BASIS OF FAIR AND REMUNERATIVE PRICE (FRP) FOR THE CURRENT SUGAR SEASON 2016-17

S.No.	Name of the State	Sugarcane dues Payable	N 01.01.2017) (Rs. in crores) Sugarcane dues Arrears on	
		on FRP basis	FRP basis	
1.	Bihar	453.86	191.58	
2	Homeono	340.08	231.81	
2.	Haryana			
3.	Punjab	380.21	142.13	
4.	Uttrakhand	256.01	138.73	
		6561.71	1914.56	
5.	Uttar Pradesh	0501.71	1914.30	
6.	Andhra Pradesh	510.03	194.12	
		165.52	99.90	
7.	Telangana	103.32	· · · · · · · · · · · · · · · · · · ·	
8.	Gujarat	620.96	349.17	
9.	Maharashtra	3805.63	829.65	
10.	Karnataka	4025.95	1410.40	
		556.60	318.64	
11.	Tamil Nadu	350.00	518.04	
12.	Puducherry	0.00	0.00	
13.	Chhattisgarh	24.14	24.14	
14.	Odisha	31.18	13.31	
15.	Madhya Pradesh	359.98	171.84	
16.	Goa	0.00	0.00	
17.	West Bengal	0.00	0.00	
	Total	18091.86	6029.98	